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Title: Need to adequately compensate the farmers whose land have been acquired by Defence Research and Development Organization (DRDO) in Chitradurga, Karnataka.

SHRI B. N. CHANDRAPPA (CHITRADURGA): The Defence Research and Development Organization (DRDO) has acquired a huge piece of land in Chitradurga for setting up a new Aeronautical Test Range for India. It is given to understand that the Chitradurga facility will focus on flight test of unmanned aerial vehicles, air-to-ground weapons, parachutes and electronic warfare systems. It has also been told that this Chitradurga range will cover 4000 acres of land and will have a runway. I definitely welcome this move of the Government when it comes to building up our Defence capability but my concern is that the farmers have been coming to me and complaining that they have not been given adequate compensation for their land that has been acquired by the DRDO.

I would urge the hon'ble Defence Minister to kindly look into the matter personally and ensure that justice is given to the farmers so that they are adequately compensated.